

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 26786 of 2020

Janghyaseni Mohapatra

....

Petitioner

Mr. Omkar Devdas, Advocate

-versus-

Government of Odisha and Another

....

Opposite Parties

Mr. P.K. Muduli, Addl. Govt. Advocate

CORAM:

THE CHIEF JUSTICE

JUSTICE R.K. PATTANAİK

ORDER

16.02.2022

Order No.

- 03.
1. Copy of the memo of writ petition be served within two days on Mr. P.K. Muduli, learned Addl. Government Advocate who accepts notice on behalf of the Opposite Parties (State).
 2. Counter affidavit be filed within four weeks. Rejoinder affidavit thereto, if any, be filed by the next date.
 3. List on 5th April, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge